

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 63
Dated Guwahati, the 17th August, 2022

Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges of the Gauhati High Court under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judges for the districts shown against their Lordship's name:-

Sl. No.	Name of Hon'ble Judges	Districts
1.	Hon'ble Mr. Justice Lanusungkum Jamir	Phek/ Peren/ Mokokchung of Nagaland
2.	Hon'ble Mr. Justice Manash Ranjan Pathak	Kamrup(M)/ Dibrugarh/ Tinsukia of Assam
3.	Hon'ble Mr. Justice Michael Zothankhuma	Aizawl/ Kolasib/ Mamit/ Serchhip/ Saitual of Mizoram
4.	Hon'ble Mr. Justice Suman Shyam	Kamrup/ Jorhat/ Majuli of Assam
5.	Hon'ble Mr. Justice Songkhupchung Serto	Dimapur/ Kohima/ Zunheboto/ Kiphire of Nagaland
6.	Hon'ble Mr. Justice Achintya Malla Bujor Barua	Nagaon/ Morigaon/ Dhubri of Assam
7.	Hon'ble Mr. Justice Kalyan Rai Surana	Cachar/ Karimganj/ Hailakandi of Assam
8.	Hon'ble Mr. Justice Nelson Sailo	Lunglei/ Lawngtlai/ Saiha/ Hnahthial of Mizoram
9.	Hon'ble Mr. Justice Ajit Borthakur	Nalbari/ Bajali/ Barpeta of Assam
10.	Hon'ble Mr. Justice Sanjay Kumar Medhi	Darrang/ Udalguri of Assam
11.	Hon'ble Mr. Justice Nani Tagia	Tawang/ West Kameng/ East Kameng/ Kurung Kumey/ Kra-daadi/ Lower Subansiri Upper Subansiri/ West Siang/ Siang/ Upper Siang/ East Siang/ Papum Pare of Arunachal Pradesh
12.	Hon'ble Mr. Justice Manish Choudhury	Biswanath/ Sonitpur of Assam
13.	Hon'ble Mr. Justice Soumitra Saikia	Goalpara/South Salmara of Assam
14.	Hon'ble Mr. Justice Parthivjyoti Saikia	Bongaigaon/ Chirrang of Assam
15.	Hon'ble Mr. Justice Robin Phukan	Baksa/ Kokrajhar of Assam
16.	Hon'ble Mr. Justice Kakheto Sema	Mon/ Longleng/ Tuensang/ Wokha of Nagaland.
17.	Hon'ble Mr. Justice Devashis Baruah	Lakhimpur/Dhemaji of Assam

18.	Hon'ble Mrs. Justice Malasri Nandi	Hojai/ Karbi Anglong of Assam
19.	Hon'ble Mrs. Justice Marli Vankung	Champhai/ Khawzawl districts of Mizoram
20.	Hon'ble Mr. Justice Arun Dev Choudhury	Sivasagar/ Charaideo of Assam
21.	Hon'ble Mrs. Justice Susmita Phukan Khaund	Golaghat/ Dima Hasao of Assam
22.	Hon'ble Mrs. Justice Mitali Thakuria	Dibang Valley/ Lower Dibang Valley/ Lohit/ Anjaw/ Namsai/ Changlang/ Tirap/ Longding of Arunachal Pradesh

This order will come into force with immediate effect.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

4089-4107

Memo No. HC. III - 13/ 2006 (Pt) / _____, G, Dated 17th August, 2022.

- 1) The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
- 5) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 10) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 11) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble the Acting Chief Justice, Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr. /Mrs. Justice _____ Gauhati High Court, Guwahati.
- 14) The Court Manager, Gauhati High Court, Guwahati.
- 15) The A.O. (J), _____ Section, Gauhati High Court, Guwahati.
- 16) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 17) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 19) The Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.

REGISTRAR GENERAL

17/8/22